

List of accused on separate sheet

Filing no. 8203/2020(B.A.)

Parmeshwar Saw

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. Pratiush Lala

1. S.J. / D.B. S.J.
2. In time ✓
Limitation expired on _____
3. Court Fee Paid
4. Authentication fee due on the copy
Trial Court Judgement Rs. X
Appellate Court Judgement Rs. X
5. (a) Copy of trial court judgement ✓
(b) Copy of appellate court judgement X
(c) Second Copy of Petition X
(d) Receipt showing service on A.G. ✓
(e) Vak properly stamped }
Executed and accepted } ✓
6. (a) Cause title ✓
(b) Provision of law ✓
7. Intimation regarding surrender of
Petitioner(s) X
8. Particu

With BA 403/2020

lars as required by Rule 140 (I)
Chapter XV Part (A) page no. 37 of the
J.H.C. Rules 2001
9. Other defects

(i) Fresh legible/typed copy of page no. 11A may be given with certified to be true.

(ii) Duly typed copy of page no.-16 may be given with certified to be true.